

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION No.

of

Applicant(s):

Respondent(s) :

Advocate for

Applicant(s) :

Respondent (s) :

Notes of the registry	Orders of the Tribunal
	<p><u>OA No.290/00304/2014</u> <u>Date of Order : 08.04.2016</u></p> <p>Mr. J.K. Mishra, counsel for the applicant. Mr. B.L. Bishnoi, counsel for the respondents.</p> <p>Learned counsel for the applicant submits that the relief claimed for by the applicant has been granted and the OA has become infructuous.</p> <p>Accordingly, the OA is dismissed as infructuous.</p> <p style="text-align: center;">✓</p> <p>[Ms. Praveen Mahajan] Administrative Member</p> <p>[Dr.K.B. Suresh] Judicial Member</p>

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